

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA-3583/2018  
MA-4349/2018**

**New Delhi, this the 12<sup>th</sup> day of October, 2018**

**Hon'ble Sh. V. Ajay Kumar, Member(J)  
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Indu Arora,  
Age- 45 years, " A " Grade Nurse  
W/o Sh. Ravinder Arora,  
R/o-171, 1st Floor,  
Gali No. – 3, Indra Nagar,  
Near Adarsh Nagar Metro Station,  
Delhi-110033. ... Applicant

(By Advocate : Sh. Pranav Kumar)

Versus

1. The Govt. of NCT Delhi,  
Through its Secretary,  
Health Department, 9<sup>th</sup> level,  
A Wing & PW, IP Extension, Delhi-110002.
2. Chief Medical Officer,  
Ms. Girdhari Lal Maternity Hospital  
Ajmeri Gate, Delhi. .. Respondents

**ORDER(ORAL)**

**Hon'ble Sh. V. Ajay Kumar, Member(J)**

The applicant filed the OA challenging two different orders but he filed only one of them along with the OA. When the same was pointed out to the learned counsel, he sought time and has now filed instant MA No. 4349/2018

seeking amendment to the OA. Since notices were not issued in the OA, we permit the applicant to withdraw the OA to enable him to file a better OA.

2. Accordingly, this OA is dismissed as withdrawn with liberty as aforesaid. No costs.

**(A.K. Bishnoi)**  
**Member(A)**

**(V. Ajay Kumar)**  
**Member(J)**

/ns/